



తెలంగాణ రాజపత్రము  
**THE TELANGANA GAZETTE**  
**PART IV-A EXTRAORDINARY**  
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**No. 12 ] HYDERABAD, TUESDAY, SEPTEMBER 13, 2022.**

**TELANGANA BILLS**  
**TELANGANA LEGISLATIVE ASSEMBLY**

The following Bill was introduced in the Telangana  
Legislative Assembly on 13th September, 2022.

**L.A. BILL No. 12 OF 2022.**

**A BILL FURTHER TO AMEND THE TELANGANA  
STATE PRIVATE UNIVERSITIES  
(ESTABLISHMENT AND REGULATION) ACT,  
2018.**

Be it enacted by the Legislature of the State of  
Telangana in the Seventy-third Year of the Republic of  
India, as follows:-

**B. 63-1 (DA)**

**[1]**

Short title and commencement. 1. (1) This Act may be called the Telangana State Private Universities (Establishment and Regulation) (Amendment) Act, 2022.

(2) It shall come into force at once.

Amendment of Schedule. Act No. 11 of 2018. 2. In the Telangana State Private Universities (Establishment and Regulation) Act, 2018, in section 3, in the Schedule thereunder, the following entries shall be added after Sl.No.5, namely:-

(1)	(2)	(3)	(4)
6.	NICMAR University of Construction Studies at Survey No. 371-384, 389 and 390 of Jagganguda, Shamirpet, Medchal-Malkajgiri District, Telangana. (Green field)	NICMAR Society, Walchand Terraces, Ground Floor, Opp: AC Market, Tardeo, Mumbai.	Registration No.MAH-BOM-588/GBBSD, dt.16.09.1983 registered as a Society under the Societies Registration Act, 1860 (Act No.21 of 1860.)
7.	MNR University at Survey Nos. 574, 575, 577, 578, 580 & 560, MNR Nagar, Fasalwadi (V), Narsapur Road, Sangareddy, Telangana. (Brown field)	MNR Educational Trust, 2-23B/350, Bhagyanagar (Phase-III), Near HMT Hills Colony, Opp:JNTU Kukatpally, Hyderabad.	Trust Deed Doc. No.94/1992 of Book IV, at S.R.O., Khairatabad, Hyderabad.

(1)	(2)	(3)	(4)
8.	Guru Nanak University at Ibrahimpatnam, Ranga Reddy District.	Guru Nanak Educational Society, B2, 2 <sup>nd</sup> Floor, above BATA, Vikrampuri Colony, Kharkhana, Secunderabad.	Registration No.6559 of 1998, dt:10.12.1998, under the Andhra Pradesh (Telangana Area) Public Societies Registration Act, 1350 Fasli (Act No. 1 of 1350 F.)
9.	Sreenidhi University at Yamnampet (Village), Ghatkesar (Mandal), Medchal-Malkajgiri District, Telangana. (Green Field).	KTM Foundation, Domalguda, Hyderabad.	Registration No. 116 of 2014 dt.04.07.2014 registered as a Trust under the Indian Trusts Act, 1882 (Central Act No.2 of 1882).
10.	Kaveri University at Gowraram (V), Wargal (M), Siddipet District, Telangana.(Green field).	Gundavarm Vanaja Bhaskar Rao Vidyapeet, Sikh Village, Secunderabad.	Registration No.196/IV of 2021, dt:06.09.2021 registered as a Trust under the Indian Trusts Act, 1882 (Central Act No.2 of 1882).

**STATEMENT OF OBJECTS AND REASONS**

According to section 10 of the Telangana State Private Universities (Establishment and Regulation) Act, 2018 (Telangana Act No.11 of 2018), if the Government is satisfied that the Sponsoring Body has complied with the conditions of Letter of Intent and on the specific recommendations of the Expert Committee, it shall include the names of the Private Universities in the Schedule with details of their location by way of amendment of the Schedule.

The Expert Committee submitted its report on the Letters of Intent and Compliance Report furnished by the Sponsoring Bodies.

Accordingly, Government, after satisfying the specific recommendations of the Expert Committee, have decided to include the following five (5) Private Universities as per section 3 and 10 of the said Act, viz; 1. NICMAR University of Construction Studies at Survey No.371-384, 389 and 390 of Jaggamguda, Shamirpet, Medchal Malkajgiri District, Telangana; 2. MNR University at Survey Nos.574, 575, 577, 578, 580 and 560, MNR Nagar, Fasalwadi (V), Narsapur Road, Sangareddy, Telangana; 3. Guru Nanak University at Ibrahimpatnam, Ranga Reddy District; and 4. Sreenidhi University at Yamnampet (Village), Ghatkesar (Mandal), Medchal-Malkajgiri District; 5. Kaveri University at Gowararam (V), Wargal (M), Siddipet District, in the Schedule of the Telangana State Private Universities (Establishment and Regulation) Act, 2018 (Telangana Act No.11 of 2018), by way of legislation.

This bill seeks to give effect to the above decision.

**P. SABITHA INDRA REDDY,**  
Minister for Education.

**MEMORANDUM UNDER RULE 95 OF THE RULES OF  
PROCEDURE AND THE CONDUCT OF BUSINESS IN  
THE TELANGANA LEGISLATIVE ASSEMBLY.**

The Telangana State Private Universities (Establishment and Regulation) (Amendment) Bill, 2022, after it is passed by both the Houses of State Legislature, may be submitted to the Governor for her assent under Article 200 of the Constitution of India.

**P. SABITHA INDRA REDDY,**  
Minister for Education.

**Dr. V. NARASIMHA CHARYULU,**  
Secretary to State Legislature.